

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. †2190
ANSWERED ON 08.03.2018

CONSTRUCTION OF EMBANKMENT ALONG RAVI RIVER

†2190. SHRI SUNIL JAKHAR

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Government is aware that Pakistan is constructing a 8 to 10 feet high embankment in its area at Ravi river in front of Rose village to Dera Baba Nanak in Gurdaspur district of Punjab due to which danger of flood from Ravi river in India has increased and if so, the details and the facts thereof; and
- (b) the measures being taken by the Government to deal with the problem?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

- (a) As per information received from State Govt. of Punjab and Border Security Force, Pakistan has raised their embankment from approximately about 8 to 10 feet height in its area at River Ravi in front of Rosse Village to Dera Baba Nanak in Gurdaspur District of Punjab. The Indus Waters Treaty 1960 allows both India and Pakistan to undertake schemes of drainage and river training provided that, in executing any of the schemes mentioned above, each Party will avoid, as far as practicable, any material damage to the other Party.
- (b) As per constitutional provisions, the subject of Flood Management falls within the purview of the States. The flood management schemes are planned, investigated and implemented by the State Governments with own resources as per priority within the State. Thus the main responsibility for funding and execution of the counter protective works lies with the State Government. This Ministry, however, renders technical and advisory assistance and also provides supplemental financial assistance to the eligible and complete proposals received from the State Government as per applicable guidelines.
